

23

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

D.A. 849/94.

Dt. of Decision : 25.7.94.

1. V. Rama Rao
2. Phillips Dinakar
3. Kum S. Shakuntala
4. M.S. Rajalingam
5. Shaik Mahaboob

.. Applicants.

VS

1. Union of India rep. by
Chairman, Railway Board,
Rail Bhavan, New Delhi.
2. General Manager,
SCRly, Rail Nilayam,
Sec'bad.
3. Chief Personnel Officer
SCRly, Rail Nilayam,
Sec'bad.
4. Deputy Chief Personnel Officer L&W
CCPO's office, SCRly,
Rail Nilayam, Sec'bad.

.. Respondents.

Counsel for the Applicant : Mr. G.V. Subba Rao

Counsel for the Respondents : Mr. N.V. Ramana, Addl. CGSC.

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

..2

25/7/94
PM

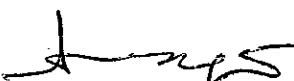
2.11

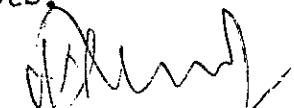
.. 2 ..

O.A.No.849/94:

(As per Hon'ble Shri A.V.Haridasan, Member (Judl.))

The application is not pressed
by the applicant. Hence this application is dismissed
as not pressed. No order as to costs.

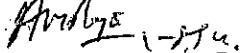

(A.B.GORTHI)
Member (Admn.)


(A.V.HARIDASAN)
Member (Judl.)

Dated: 25th July, 1994

(Dictated on Open Court)

sd


Deputy Registrar (Judl.)

Copy to:-

1. Chairman, Railway Board, Rail Bhavan, Union of India, New Delhi.
2. General Manager, South Central Railway, Rail Nilayam, Secunderabad.
3. Chief Personnel Officer, South Central Railway, Rail Nilayam, Secunderabad.
4. Deputy Chief Personnel Officer L&W, CPO'S Office, South Central Railway, Rail Nilayam, Secunderabad.
5. One copy to Sri. G.V.Subba Rao, advocate, CAT, Hyd.
6. One copy to Sri. M.V.Ramana, SC for Railways, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

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O-A-844

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Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR.A.V.HARIDASAN: MEMBER(J) ✓

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A) ✓

Dated: 25/7/94 ✓

ORDER/JUDGMENT. ✓

M.C./R.P./C.P.NO.

O.A.NO.

in
844/94 ✓

T.A.NO.

(W.P.NO.)

Admitted and Interim Directions
Issued.

Allowed.

Disposition of with directions.

Dismissed. ✓

Dismissed as Withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs. ✓

(9)

